

# ORISSA HIGH COURT

## FILING REPORT AS ON :29/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/16128/2025	RAJESH BARIK VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /34 /2025 () //	
2	D-BLAPL/16129/2025	HARI BARIK VS STATE OF ODISHA	BUDHIRAM DAS VS	BIRMAHARAJPUR /7 /2025 () //	
3	D-BLAPL/16130/2025	SILU @ BARADA PRASANNA NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /89 /2025 () //	
4	D-BLAPL/16133/2025	HARI BARIK VS STATE OF ODISHA	BUDHIRAM DAS VS	SUBALAYA /243 /2024 () //	
5	D-BLAPL/16134/2025	ASHISH SINGH CHAUHAN VS C.B.I.	SATYA RANJAN MULIA VS	/ /0 () //	
6	D-BLAPL/16135/2025	AMULYA KUMAR OJHA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /184 /2025 () //	
7	D-BLAPL/16137/2025	JAY KRUSHNA BARIK VS STATE OF ODISHA	BUDHIRAM DAS VS	SONEPUR /374 /2024 () //	
8	D-BLAPL/16138/2025	HARISH SHARMA VS C.B.I.	SATYA RANJAN MULIA VS	/ /0 () //	
9	D-BLAPL/16140/2025	JAY KRUSHNA BARIK VS STATE OF ODISHA	BUDHIRAM DAS VS	BIRMAHARAJPUR /7 /2025 () //	
10	D-BLAPL/16141/2025	JAY KRUSHNA BARIK VS STATE OF ODISHA	BUDHIRAM DAS VS	BIRMAHARAJPUR /12 /2025 () //	
11	D-BLAPL/16145/2025	JAY KRUSHNA BARIK VS STATE OF ODISHA	BUDHIRAM DAS VS	SUBALAYA /243 /2024 () //	

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12	D-BLAPL/16149/2025	KUMARMANI BIBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	// () //	
13	D-BLAPL/16155/2025	ABHAY KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	MOTANGA /65 /2025 () //	
14	D-BLAPL/16159/2025	DEEPAK MOHARANA @ MAHARANA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /102 /2025 () //	
15	D-BLAPL/16160/2025	JITU @ SABYASACHI MALLICK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIALI /172 /2025 () //	
16	D-BLAPL/16163/2025	KAMULU PANDAKA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	POTTANGI /132 /2023 () //	
17	D-BLAPL/16165/2025	PRITAM PADHI VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	LAXMISAGAR P.S. /110 /2025 () //	
18	D-BLAPL/16168/2025	UPENDRA DHARUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /64 /2025 () //	
19	D-BLAPL/16174/2025	DILLIP MALLIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /332 /2025 () //	
20	D-BLAPL/16179/2025	HARI BARIK VS STATE OF ODISHA	BUDHIRAM DAS VS	BIRMAHARAJPUR /12 /2025 () //	
21	D-BLAPL/16180/2025	NIYATI MAHARANA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SIMULIA /188 /2024 () //	
22	D-BLAPL/16185/2025	ALOK KUMAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SIMULIA /10 /2025 () //	
23	D-BLAPL/16187/2025	RITESH OJHA	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /109 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/16191/2025	PURNA PRADHAN	SHIBANI SHANKAR PRADHAN	BOUDH /246 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/16192/2025	LAXMI DIGAL	SANTOSH CHANDRA ATABUDHI	NAYAPALLI P.S. /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/16195/2025	MAMATA DAS	SANTOSH CHANDRA ATABUDHI	NAYAPALLI P.S. /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/16196/2025	ARVIND KUMAR	AMLAN SHAKTI PAUL	SPECIAL CRIME UNIT /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/16199/2025	HAMID RAZA	UMA SHANKAR PATEL	RAJGANGPUR /178 /2025	AOR20220000263C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/16200/2025	AMAN PANDEY	SANJUKTA MUNDA	//	AOR20220002621C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/16201/2025	TAPAN BEHERA	AMLAN SHAKTI PAUL	BARKOTE /93 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/16202/2025	P. MANIKHADAN	AMULYA RATNA PANDA	TUMUDIBANDHA /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/16203/2025	GAUTAM NAYAK	PRAVAT RANJAN BARIK	LAXMISAGAR P.S. /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/16204/2025	AVINASH KUMAR	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/16207/2025	SURAJ PRADHAN @ BANTY	BIJAYA KUMAR RAGADA	BURLA /417 /2023	
		VS	VS	()	

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35	D-BLAPL/16208/2025	STATE OF ODISHA PRADEEP KUMAR JENA VS	PRAVASH CHANDRA JENA VS	// KHAIRA /32 /2025 ()	
36	D-BLAPL/16209/2025	STATE OF ODISHA SANJAYA SINGH @ SUBHA @ SUBODH GIRI VS	PRAVASH CHANDRA JENA VS	// Bamapada (Industrial Area) /87 /2024 ()	
37	D-BLAPL/16212/2025	STATE OF ODISHA DEEPAK RANJAN MALLICK VS	PRAVAT RANJAN BARIK VS	// LAXMISAGAR P.S. /110 /2025 ()	
38	D-BLAPL/16214/2025	STATE OF ODISHA SURESH CHANDRA MOHANTY VS	BYOMAKESH TRIPATHY VS	// LAXMISAGAR P.S. /139 /2025 ()	
39	D-BLAPL/16215/2025	STATE OF ODISHA SUSHIL SAMANTASINGHAR @ PAPUN VS	PRAVAT RANJAN BARIK VS	// NAYAPALLI P.S. /110 /2025 ()	
40	D-BLAPL/16216/2025	STATE OF ODISHA SANJAYA KUMAR PRADHAN @ SANJAY KUMAR PRADHAN VS	NIHAR TRIPATHY VS	// GOCHHAPADA /200 /2024 ()	
41	D-BLAPL/16219/2025	STATE OF ODISHA KIRAN HIAL VS	JAJATI KESHARI KHUNTIA VS	// BINIKA /5 /2023 ()	
42	D-BLAPL/16221/2025	STATE OF ODISHA JAYARAM ORAM VS	DIPANKAR ACHARYA VS	// SUNDARGARH SADAR /245 /2024 ()	
43	D-BLAPL/16223/2025	STATE OF ODISHA KANHA JENA @ KALIA VS	PURNA CHANDRA MOHARANA VS	// DHUSURI /343 /2024 ()	
44	D-BLAPL/16231/2025	STATE OF ODISHA GOPI PANGI VS	NIHAR RANJAN SAHOO VS	// / /0 ()	
45	D-BLAPL/16234/2025	STATE OF ODISHA PRAMOD SHARMA VS	NIHAR RANJAN SAHOO VS	// / /0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/16238/2025	BIDUR DURIA VS STATE OF ODISHA	GOKULANANDA SAHU VS	JONK /95 /2025 () //	
47	D-BLAPL/16243/2025	RANJAN KUMAR NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /143 /2025 () //	
48	D-BLAPL/16244/2025	TANMAY KUMAR MAHARANA VS STATE OF ODISHA	SANDIPAN MISHRA VS	EOW,BHUBANESWAR /3 /2024 () //	
49	D-BLAPL/16246/2025	SISHIRA MAJHI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /73 /2025 () //	
50	D-CMP/22255/2025	SUSANTA JENA VS PRAVAKAR NAYAK	DWARIKA PRASAD MOHANTY VS	// () //	
51	D-CMP/22297/2025	SK. HAIDAR VS MAMTAJ BIBI	SALAUDDIN KHAN VS	// () //	
52	D-CMP/22299/2025	ABHISHEK PANDA VS ABHEDANANDA PANIGRAHI	UMA CHARAN MISHRA VS	// () //	
53	D-CONTC/22246/2025	STATE TRANSPORT RETIRED EMPLOYEES VS USHA PADHY,IAS	ADV. VS	// () //	
54	D-CONTC/22248/2025	BAIKUNTHA PATRA VS PABITRA MALLICK,ORS	MAHESWAR MOHANTY VS	// () //	
55	D-CONTC/22260/2025	JAYANTI BARIK VS ARABINDA DAKUA,IAS	ADV. VS	// () //	
56	D-CONTC/22274/2025	TRINATH NAYAK VS UMAKANTA SETHI, BLOCK EDUCATION OFFICER, NAYAGARH	ADV VS	// () //	AOD20220001998C202500034
57	D-CONTC/22276/2025	SURESH CHANDRA PARIDA	ADV	//	AOD20240000333C202500042

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		VS	VS	()	
58	D-CONTC/22306/2025	ASWATHY S, SECRETARY HEALTH AND FAMILY WELFARE DEPTT. HIMANSHU SEKHAR NAIK	ADV	//	AOD20240000333C202500043
		VS	VS	()	
59	D-CONTC/22307/2025	ASWATHY S, HEALTH AND FAMILY WELFARE DEPTT. NAKULA SAHOO	ADV	//	AOD20220001998C202500037
		VS	VS	()	
60	D-CONTC/22308/2025	UMAKANTA SETHI, BLOCK EDUCATION OFFICER, NAYAGARH SAKTIDHAR SAHOO	ADV	//	AOD20240000364C202500093
		VS	VS	()	
61	D-CRLA/16146/2025	SURENDRA KUMAR, ADDL. CHIEF SECRETARY STEEL AND MINES DEPTT. RAKESH BHALIA	BISWABHUSAN DAS	JAGATSINGPUR /707 /2024	
		VS	VS	()	
62	D-CRLA/16188/2025	STATE OF ODISHA SOUMYA PRAKASH MALLICK	DEBASNAN DAS	JAJPUR ROAD /279 /2020	
		VS	VS	()	
63	D-CRLA/16210/2025	STATE OF ODISHA PURANDAR SAHU	SARAT KUMAR JENA	LARAMBA /11 /2025	
		VS	VS	()	
64	D-CRLMC/16126/2025	STATE OF ODISHA MADHA @ SATYA NARAYAN MOHAPATRA	JAYANTA KUMAR MAJHI	BALASORE SADAR /146 /2008	
		VS	VS	()	
65	D-CRLMC/16132/2025	STATE OF ODISHA AMULYA @ MILAN MUDULI	JAYANTA KUMAR MAJHI	NILGIRI /54 /2019	
		VS	VS	()	
66	D-CRLMC/16139/2025	STATE OF ODISHA BIJAY AGRAWAL @ BIJAY KUMAR AGRAWAL	RAMDAS ACHARY	KHARABEL NAGAR P.S. /451 /2022	
		VS	VS	()	
67	D-CRLMC/16157/2025	STATE OF ODISHA PRADEEP RAJ KARAT	LALITENDU MISHRA	BALASORE VIGILANCE /30 /2013	
		VS	VS	()	
68	D-CRLMC/16176/2025	STATE OF ODISHA(VIG.) KALU @ DILIP @ DILLIP KUMAR SINGH	KULDEEP MOHANTY	PLANTSITE /275 /2002	AOD20240000012C202500103
		VS	VS	()	

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69	D-CRLMC/16178/2025	STATE OF ODISHA SAROJ KUMAR BISWAL VS	DEBA PRASAD DAS VS	// SAMBALPUR VIGILANCE /50 /2012 ()	
70	D-CRLMC/16181/2025	STATE OF ODISHA(VIG.) PADMALOCHAN TARAI VS	AMULYA RATNA PANDA VS	// //0 ()	
71	D-CRLMC/16183/2025	STATE OF ODISHA SOUMYA PRAKASH BEHERA VS	PRAVASH CHANDRA JENA VS	// BALIAPAL /89 /2022 ()	
72	D-CRLMC/16193/2025	STATE OF ODISHA PANKAKINI PATNAIK VS	DEBASNAN DAS VS	// KHANDAGIRI P.S. /269 /2020 ()	
73	D-CRLMC/16213/2025	STATE OF ODISHA BIBHUDUTTA BISWAL VS	RAKESH BEHERA VS	// ROURKELA CYBER P.S. /1 /2025 ()	
74	D-CRLMC/16220/2025	STATE OF ODISHA LEENA MISHRA @ LINA MISHRA VS	SOUMYA RANJAN MOHANTY VS	// MAHILA P.S. BUXIBAZAR /15 /2020 ()	
75	D-CRLMC/16235/2025	STATE OF ODISHA SATYANARAYAN SWAIN VS	GOURAV MOHANTY VS	// NAYAGARH /147 /2014 ()	
76	D-CRLMP/16151/2025	STATE OF ODISHA JOGENDRANATH DANDSENA VS	MANORANJAN PADHI VS	// //0 ()	
77	D-CRLREV/16154/2025	STATE OF ODISHA ANITA MANJARI DASH VS	BANAMALI SAHOO VS	// //0 ()	
78	D-CRLREV/16162/2025	STATE OF ODISHA SUBHRAJYOTI MISHRA SABIR KHAN VS	BISWARANJAN DALAI VS	// //0 ()	AOR20220003722C202500084
79	D-MACA/22294/2025	STATE OF ODISHA SUSANTA PANDA VS DASARATHA CHANDA	DIPTI MISHRA VS	// // ()	

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80	D-MACA/22300/2025	AJAY KUMAR BEHERA VS SASNKA PRACHANDA	DEBASISH PATNAIK VS	// ()	
81	D-MACA/22301/2025	BRAHMANANDA DASH VS BHAGIRATHI MOHAPATRA	DEBASISH PATNAIK VS	// ()	
82	D-RPFAM/22290/2025	MANAS K.M AGRAWAL VS SUNAYANA AGARWAL	BIDYADHAR MANSING VS	// ()	
83	D-RSA/22223/2025	ALAKA PATRO VS HEMALATA PATRO	UMA CHARAN MISHRA VS	// ()	
84	D-RVWPET/22265/2025	UCO BANK, SAMBALPUR VS SANGRAM KESHARI KHUNTIA	SUBRAT MISRA VS	// ()	
85	D-WA/22224/2025	STATE OF ODISHA VS PRADIP KUMAR MOHANTY	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000194C202500275
86	D-WA/22240/2025	TRAILOKYANATH SWAIN VS COMMNR. STATE ELECTION COMMISSION, BBSR	SUBRATA MISHRA VS	// ()	
87	D-WA/22263/2025	ITISHREE PRIYADARSINI BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()	
88	D-WA/22309/2025	STATE OF ODISHA VS MANORAMA MAHANANDA	SURYA NARAYAN PATNAIK,A.G.A VS	// ()	LOD20240000172C202500273
89	D-WA/22310/2025	PRINCIPAL SECRETARY OF WOMEN AND CHILD DEVELOPMENT DEPT VS RENUKA SAHU	GOVERNMENT DEPT VS	// ()	LOD20240000200C202500271
90	D-WA/22311/2025	SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT VS PRADYUMNA PATTNAYAK	GOVERNMENT DEPT VS	// ()	LOD20240000200C202500270
91	D-WA/22312/2025	PRINCIPAL SECRETARY OF WOMEN AND CHILD DEVELOPMENT DEPT VS RENUKA SAHU	GOVERNMENT DEPT VS	// ()	LOD20240000172C202500272

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		VS	VS	()	
92	D-WP(C)/22218/2025	BINAPANI MAJHI RAJA KISHORE SWAIN	JAGAMOHAN PATTANAİK	//	AOD20250000811C202500004
		VS	VS	()	
93	D-WP(C)/22219/2025	STATE OF ODISHA DR. ALOK KUMAR PATEL	NIROD KUMAR SAHU	//	
		VS	VS	()	
94	D-WP(C)/22220/2025	STATE OF ODISHA AJIT KUMAR SAHU	GOPINATH MISHRA	//	
		VS	VS	()	
95	D-WP(C)/22221/2025	STATE OF ODISHA DR. KISHORE KUMAR MEHER	NIROD KUMAR SAHU	//	
		VS	VS	()	
96	D-WP(C)/22222/2025	STATE OF ODISHA SASMITA PATRA	LAXMIDHAR DASH	//	
		VS	VS	()	
97	D-WP(C)/22225/2025	STATE OF ODISHA DR. PRASANTA KUMAR SAMAL	NIROD KUMAR SAHU	//	
		VS	VS	()	
98	D-WP(C)/22226/2025	STATE OF ODISHA KHYANAPRAVA NAYAK	SARBESWAR SAHOO	//	AOD20220004505C202500055
		VS	VS	()	
99	D-WP(C)/22227/2025	STATE OF ODISHA GANESWAR BISWAL	SITANSU MOHAN SINGH	//	
		VS	VS	()	
100	D-WP(C)/22228/2025	STATE OF ODISHA DR. SUBRAT KUMAR PRADHAN	NIROD KUMAR SAHU	//	
		VS	VS	()	
101	D-WP(C)/22229/2025	STATE OF ODISHA M.SANDHYA	NIRMAL KISHORE RATH	//	
		VS	VS	()	
102	D-WP(C)/22230/2025	STATE OF ODISHA DR. SAUMYA RANJAN PATRA	NIROD KUMAR SAHU	//	
		VS	VS	()	

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103	D-WP(C)/22231/2025	STATE OF ODISHA TANMAY SAHOO VS	PRIYARANJAN SWAIN VS	// // ()	AOD20240000848C202500001
104	D-WP(C)/22232/2025	STATE OF ODISHA M.PARBATI VS	NIRMAL KISHORE RATH VS	// // ()	
105	D-WP(C)/22233/2025	STATE OF ODISHA SANJAY KUMAR MAHAPATRA VS	RAMDAS ACHARY VS	// // ()	
106	D-WP(C)/22234/2025	STATE OF ODISHA T.GITA VS	NIRMAL KISHORE RATH VS	// // ()	
107	D-WP(C)/22235/2025	STATE OF ODISHA D.KRISHNA VS	NIRMAL KISHORE RATH VS	// // ()	
108	D-WP(C)/22236/2025	STATE OF ODISHA RAMAKANTA DASH VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
109	D-WP(C)/22237/2025	UNION OF INDIA PUSPANJALI SAHOO VS	BISWAJIT SAHOO VS	// // ()	
110	D-WP(C)/22238/2025 WP(C)/15304/2025	STATE OF ODISHA BRAJA KISHORE SWAIN VS	SITIKANT MISHRA VS	// // ()	
111	D-WP(C)/22239/2025	STATE OF ODISHA D.RAJANI VS	NIRMAL KISHORE RATH VS	// // ()	
112	D-WP(C)/22241/2025	STATE OF ODISHA PRAMOD KUMAR BHOI VS	BHOJARAJ SETH VS	// // ()	
113	D-WP(C)/22242/2025	STATE OF ODISHA BRAJA KISHORE PRADHAN VS	SUKANTA KUMAR NAYAK (2) VS	// // ()	
		STATE OF ODISHA		//	

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114	D-WP(C)/22243/2025	UMESH CHOUDHURY VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //	
115	D-WP(C)/22244/2025	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
116	D-WP(C)/22245/2025	M/S. D.D BUILDERS LTD. VS ODISHA CONSTRUCTION CORPORATION LTD.	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202500027
117	D-WP(C)/22247/2025	NARENDRA PRASAD MISHRA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //	
118	D-WP(C)/22249/2025	DILIP KUMAR MEHER VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //	
119	D-WP(C)/22250/2025	PARBATI DEVI @ PARBATI SHARMA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //	
120	D-WP(C)/22251/2025	KUNJALATA SATAPATHY VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //	
121	D-WP(C)/22252/2025	BUDDHADEB MEHER VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //	
122	D-WP(C)/22253/2025	MRUTYUNJAY SAMANTARAY VS STATE OF ODISHA	SARASWATI SENAPATI VS	// 0 //	
123	D-WP(C)/22254/2025	GHANASHYAM PATEL VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //	
124	D-WP(C)/22256/2025	ALEKH MOHANTY VS THE KHALIKOTE UNITARY UNIVERSITY, BERHAMPUR	MANOJ KUMAR NAYAK VS	// 0 //	AOR20230001273C202500007
125	D-WP(C)/22257/2025	SUBHRA MOHANTY	SUDHIR KUMAR MALLICK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/22258/2025	MANOJ KUMAR DEBNATH	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA		//	
127	D-WP(C)/22259/2025	BASANTA KUMAR SAHOO	PRASANNA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/22261/2025	PRAFULLA KUMAR SAMAL	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/22262/2025	JAGANNATH BISWAL	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/22264/2025	LOKANATH BEHERA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/22266/2025	JATINDRA KUMAR SAHOO	GYANA RANJAN SETHI	//	
		VS	VS	0	
		UNION OF INDIA		//	
132	D-WP(C)/22267/2025	ORISSA INSTITUTRE OF ENGINEERING AND TECHNOLOGY KESHINIK BHINIKANAL	ADITY KESHINIK BHINIKANAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/22268/2025	NARAYAN BEHERA	SAPAN KUMAR PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/22269/2025	SACHALA BALA BISWAL	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/22270/2025	RUDRA PRATAP MAHARATHY	PRANAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/22271/2025	SUJATA JENA	DILIP KUMAR SAHU	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/22272/2025	STATE OF ODISHA ANITA SAHU VS	GYANENDRA CHANDRA SWAIN VS	// // 0	
138	D-WP(C)/22273/2025	JANA SMALL FINANCE BANK LTD., BENGALURU RAGHUNATH PALAI VS	PRAVASH CHANDRA JENA VS	// // 0	
139	D-WP(C)/22275/2025	STATE OF ODISHA SHIPU NAHAK VS	MANOJA KUMAR KHUNTIA VS	// // 0	
140	D-WP(C)/22277/2025	STATE OF ODISHA PRASANTA PRADHAN VS	ARUNA KUMAR NAYAK VS	// // 0	
141	D-WP(C)/22278/2025	STATE OF ODISHA SIBA SHANKAR PATTANAYAK VS	VS	// // 0	
142	D-WP(C)/22279/2025	STATE OF ODISHA NARAYAN DAS VS	SUKANTA KUMAR MISHRA VS	// // 0	
143	D-WP(C)/22280/2025	STATE OF ODISHA THE ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD VS	CHITTA RANAJAN DAS VS	// // 0	
144	D-WP(C)/22281/2025	STATE OF ODISHA DAMAYANTI SAHU VS	JAGABANDHU SAHU VS	// // 0	AOR20220001487C202500016
145	D-WP(C)/22282/2025	STATE OF ODISHA M/S JAGANNATH ALLOYS PRIVATE LIMITED VS	CHITTA RANAJAN DAS VS	// // 0	
146	D-WP(C)/22283/2025	CHIEF COMMISSIONER GST AND CENTRAL EXCISE, BBSR GANAPATI SAHU VS	DR.NIRANJAN SWAIN VS	// // 0	
147	D-WP(C)/22284/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION, COMMISSION, BBSR SANPAT KALLAR VS	SAKTIDHAR MISHRA VS	// // 0	AOD20220001998C202500033
		UNION OF INDIA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/22285/2025	SUBASH KUMAR JENA VS THE ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD(OMFED)	SIDHARTH SHANKAR PADHY VS	// ()	
149	D-WP(C)/22286/2025	SOMANATH MAJHI VS UNION OF INDIA	SAKTIDHARA MISHRA VS	// ()	AOD20220001998C202500035
150	D-WP(C)/22287/2025	RATIRAM GOND VS UNION OF INDIA	SAKTIDHAR MISHRA VS	// ()	AOD20220001998C202500036
151	D-WP(C)/22288/2025	BINAYA KUMAR SAHU VS RESERVE BANK OF INDIA, JAWAHARLAL NEHRU MARG, BBSR	UMESH CHANDRA PATNAIK VS	// ()	
152	D-WP(C)/22289/2025	PRASANTA ROUSTRAY VS ADDL. TAHASILDAR, CUTTACK SADAR, CUTTACK	SUBRATA MISHRA VS	// ()	
153	D-WP(C)/22291/2025	JAGANNATH MALLICK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// ()	
154	D-WP(C)/22292/2025	DR. DEBABRATA RATH VS STATE OF ODISHA	SATYA RANJAN PATI VS	// ()	
155	D-WP(C)/22293/2025	SIBARAM PATRO VS COMMISSIONER OF ENDOWMENT, ODISHA, BBSR	PRONoy MOHANTY VS	// ()	
156	D-WP(C)/22295/2025	M/S BULU CONSTRUCTION AND CO., MALKANAGIRANJAN KUMAR BISWAL VS STATE OF ODISHA	VS	// ()	
157	D-WP(C)/22296/2025	TEJARAJ NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// ()	
158	D-WP(C)/22298/2025	JAMUNA NAIK VS STATE OF ODISHA	BIDYADHAR MANSING VS	// ()	
159	D-WP(C)/22302/2025	AKULA MALLICK	SADASIVA PATRA (1)	//	AOD20230000737C202500047

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WP(C)/22303/2025	STATE OF ODISHA GANESWAR BISWAL	ASHOK KUMAR ROUT	//	AOD20220003081C202500018
		VS	VS	()	
161	D-WP(C)/22304/2025	STATE OF ODISHA SUNIL KUMAR SAHU	AVIJIT PATNAIK	//	
		VS	VS	()	
162	D-WP(C)/22305/2025	STATE OF ODISHA PABANI BHOL	SADASIVA PATRA (1)	//	AOD20230000737C202500046
		VS	VS	()	
163	D-WP(C)/22313/2025	STATE OF ODISHA M/S RATNAVATI DEVELOPERS PVT.LTD	BISHNU PRASAD SARANGI	//	
		VS	VS	()	
164	D-WP(C)/22314/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY BBSR SALIM KHAN	LAMBIT SENAPATI	//	
		VS	VS	()	
165	D-WP(C)/22315/2025	STATE OF ODISHA SANJAY KUMAR	CHITTA RANAJAN DAS	//	
		VS	VS	()	
166	D-WP(C)/22316/2025	CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BBSR SUSANTA KUMAR SAMAL	SUKANTA KUMAR DALAI	//	
		VS	VS	()	
167	D-WP(C)/22317/2025	THE COMMISSIONER OF COMMERCIAL TAXES NAD GOODS AND SERVICER TAX, CUTTACK MEENAKSHI SAHU	SUKANTA KUMAR DALAI	//	
		VS	VS	()	
168	D-WP(C)/22318/2025	STATE OF ODISHA PRASANTA KUMAR CHHATOI	SUKANTA KUMAR DALAI	//	
		VS	VS	()	
169	D-WP(C)/22319/2025	STATE OF ODISHA BAIJAYANTA KUMAR PADHI	SUKANTA KUMAR DALAI	//	
		VS	VS	()	
170	D-ABLAPL/16125/2025	STATE OF ODISHA SANJEEB KUMAR MOHANTY @ PAPU	SWARUP RANJAN SINGH SAMANT	//	SAMBALPUR TOWN /138 /2025
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-ABLAPL/16127/2025	STATE OF ODISHA SAGARIKA BEHERA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// PARADEEP LOCK /147 /2025 ()	
172	D-ABLAPL/16131/2025	STATE OF ODISHA FAKIR DAS @ FAKIRA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// ABHAYACHANDPUR /80 /2025 ()	
173	D-ABLAPL/16136/2025	STATE OF ODISHA MANOJ MAHAKUR VS	RAJKISHOR MISHRA VS	// AGALPUR /23 /2025 ()	AOR20220004226C202500015
174	D-ABLAPL/16142/2025	STATE OF ODISHA MD KALAM @ MD QALAMUDIN VS	SUNIL KUMAR PANDA VS	// CHARMAL /150 /2024 ()	
175	D-ABLAPL/16143/2025	STATE OF ODISHA DHANESWAR RAUL VS	RAMESH CHANDRA MAHARANA VS	// DHARMASALA /193 /2025 ()	
176	D-ABLAPL/16144/2025	STATE OF ODISHA BIJAY KUMAR MOHANTY VS	JAYANTA KUMAR MAJHI VS	// SAHADEV KHUNTA /339 /2023 ()	
177	D-ABLAPL/16147/2025	STATE OF ODISHA PRAMOD JENA VS	JAYANTA KUMAR MAJHI VS	// SORO /370 /2021 ()	
178	D-ABLAPL/16148/2025	STATE OF ODISHA PRAMOD MALIK @ PRAMOD KUMAR MALIK VS	DIBYAJYOTI SAHOO VS	// KENDRAPARA SADAR /239 /2025 ()	
179	D-ABLAPL/16150/2025	STATE OF ODISHA VICKEY GUPTA VS	SWARUP RANJAN SINGH SAMANT VS	// SAMBALPUR TOWN /138 /2025 ()	
180	D-ABLAPL/16152/2025	STATE OF ODISHA MRUTUNJAY DIGAL VS	BIJAYA KUMAR RAGADA VS	// BHARATPUR PS /94 /2024 ()	
181	D-ABLAPL/16153/2025	STATE OF ODISHA PADMALOCHAN JENA @ BULBUL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BASTA /87 /2025 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/16156/2025	BAPINA @ DEBASISH ROUT VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /130 /2025 () //	
183	D-ABLAPL/16158/2025	SHIVA GHASI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHASMA /29 /2025 () //	
184	D-ABLAPL/16161/2025	PRABODH KUMAR MOHANTY VS STATE OF ODISHA	BAURI BANDHU CHAMPATIRAY VS	PIPLI /326 /2025 () //	
185	D-ABLAPL/16164/2025	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	NANDANKANAN /201 /2025 () //	
186	D-ABLAPL/16166/2025	SURAJ SEKHAR GOSWAMI @ SURAJ GOSWAMI @ DEBAY KUMAR BEHERA VS STATE OF ODISHA	DEBAY KUMAR BEHERA VS	BONTH /90 /2025 () //	
187	D-ABLAPL/16167/2025	BIGYAN SETHY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /336 /2023 () //	
188	D-ABLAPL/16169/2025	RANJAN DASH VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	KUAKHIA /180 /2025 () //	
189	D-ABLAPL/16170/2025	BHABESH MOHANTA KUNA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	/ /0 () //	
190	D-ABLAPL/16171/2025	KAMALA LOCHAN DAS VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	BALIAPAL /247 /2023 () //	
191	D-ABLAPL/16172/2025	RAGHUNATH BANARJEE VS STATE OF ODISHA	DEBASIS MISHRA VS	SEA BEACH /153 /2024 () //	
192	D-ABLAPL/16173/2025	NUR ALI KHAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /208 /2025 () //	AOR20220002787C202500068
193	D-ABLAPL/16175/2025	ANIL BEHERA @ ANIL KUMAR BEHERA@BULU	PRAVASH CHANDRA JENA	BADACHANA /118 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	ABLAPL/6307/2025	VS STATE OF ODISHA	VS	() //	
194	D-ABLAPL/16177/2025	NARAYAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GANIA /23 /2025 () //	
195	D-ABLAPL/16182/2025	BHARAT JAIN @ BHARAT KU. JAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TITILAGARH /36 /2025 () //	
196	D-ABLAPL/16184/2025	ADHIRA CHANDRA DAS VS STATE OF ODISHA	MOHENDRA DALAI VS	LALBAG /153 /2025 () //	
197	D-ABLAPL/16186/2025	PURNA CHANDRA BEJA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARANGA /243 /2025 () //	
198	D-ABLAPL/16189/2025	PURNAMI MAJHI @ PURNE MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SINAPALI /346 /2024 () //	AOR20220001615C202500106
199	D-ABLAPL/16190/2025	AJAY KULADIP VS STATE OF ODISHA	KULDEEP MOHANTY VS	TIKIRI /48 /2025 () //	AOD20240000012C202500104
200	D-ABLAPL/16194/2025	KALIA @ SARAT KUMAR SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /90 /2021 () //	
201	D-ABLAPL/16197/2025	NIRANJAN ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BADACHANA /118 /2025 () //	
202	D-ABLAPL/16198/2025	PRADIP KUMAR PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
203	D-ABLAPL/16205/2025	PRADEEPTA KUMAR SAHU @ PRADIP KUMAR SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DELANGA /110 /2024 () //	
204	D-ABLAPL/16206/2025	JITENDRA DAS VS	PRAVASH CHANDRA JENA VS	RASGOBINDPUR /125 /2025 ()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :29/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/16211/2025	STATE OF ODISHA MAHESWAR MALLIK @ MAHESHWAR MALIK VS	RAMAKANTA PANDA VS	// BADACHANA /156 /2025 ()	
206	D-ABLAPL/16217/2025	STATE OF ODISHA HARISH CHANDRA BEHERA @ HARISH BEHERA VS	SAKTI PRASAD DAS VS	// JATNI P.S. /207 /2025 ()	
207	D-ABLAPL/16218/2025	STATE OF ODISHA JAGANNATH BEHERA @ MINJA DAS VS	SAKTI PRASAD DAS VS	// BADAGODA P.S. /252 /2025 ()	
208	D-ABLAPL/16222/2025	STATE OF ODISHA FAKIR BARIK VS	SOUMYA RANJAN PATI VS	// KOREI /108 /2025 ()	
209	D-ABLAPL/16224/2025	STATE OF ODISHA PRADEEP KUMAR SAHU @ SACHIN VS	SARAT KUMAR JENA VS	// PADAMPUR /49 /2025 ()	
210	D-ABLAPL/16225/2025	STATE OF ODISHA SHUBHANKAR NAYAK @ MALI @ ROCKY VS	SIDHARTHA SANKAR RAY (2) VS	// BERHAMPUR SADAR /296 /2024 ()	
211	D-ABLAPL/16226/2025	STATE OF ODISHA RANJEET KUMAR PADHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
212	D-ABLAPL/16227/2025	STATE OF ODISHA SAROJ KUMAR HATI VS	SARAT KUMAR JENA VS	// ERASAMA /160 /2025 ()	
213	D-ABLAPL/16228/2025	STATE OF ODISHA PINTU MALLICK VS	BUDHIRAM DAS VS	// ERASAMA /440 /2024 ()	
214	D-ABLAPL/16229/2025	STATE OF ODISHA DEEPAK KUMAR MALLICK VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
215	D-ABLAPL/16230/2025	STATE OF ODISHA KAILASH LENKA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :29/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/16232/2025	MANOJ KUMAR KHURA VS STATE OF ODISHA	BUDHIRAM DAS VS	AMBADOLA /51 /2025 () //	
217	D-ABLAPL/16233/2025	PRASANNA JEET MALLA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
218	D-ABLAPL/16236/2025	CHANDRASEN KULDIP VS STATE OF ODISHA	NISHAT AFREEN VS	POTTANGI /48 /2025 () //	
219	D-ABLAPL/16237/2025	ASOK @ ASHOK CHANDRA ROUT VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BARANGA /245 /2025 () //	
220	D-ABLAPL/16239/2025	DEV KHARA VS STATE OF ODISHA	NISHAT AFREEN VS	POTTANGI /48 /2025 () //	
221	D-ABLAPL/16240/2025	PANU BHOI VS STATE OF ODISHA	AMIT KUMAR NATH VS	INDUASTRIAL,NISA /120 /2025 () //	
222	D-ABLAPL/16241/2025	MD.ASIF @ ASHIF KURESI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /430 /2024 () //	
223	D-ABLAPL/16242/2025	PRADYUMNA KESHARI ROUL VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BARANGA /245 /2025 () //	
224	D-ABLAPL/16245/2025	P.HARIKRUSHNA REDDY @ P.HAREKRUSHNA REDD VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /200 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :29/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/5/2023 CRP/5/2023	MIT'S MEGA FOOD PARK LTD. MP	BIBHU PRASAD DAS	44/2025
2	D-TRPCRL/1664/2025 TRPCRL/7/2025	GOPAL AGRAWAL MP	SUDEEP KUMAR SARANGI	45/2025
3	D-RVWPET/22265/2025 RVWPET/ /	UCO BANK, SAMBALPUR MP	SUBRAT MISRA	224/2025
4	D-RPFAM/22290/2025 RPFAM/ /	MANAS K.M AGRAWAL MP	BIDYADHAR MANSING	245/2025
5	D-RPFAM/22290/2025 RPFAM/ /	MANAS K.M AGRAWAL MP	BIDYADHAR MANSING	246/2025
6	D-MATA/15533/2025 MATA/ /	HEMING ARVINDBHAI MODI MP	SHILADITYA DASH	313/2025
7	D-CRLREV/13924/2025 CRLREV/ /	SANJAY SHARMA MP	BASUDEV PUJARI	436/2025
8	D-CRLREV/16162/2025 CRLREV/ /	SABIR KHAN MP	BISWARANJAN DALAI	437/2025
9	D-BLAPL/14021/2025 BLAPL/4944/2025	AFIT DUNGURIA MP	PRAHALLAD SAHU	641/2025
10	D-BLAPL/37305/2024 BLAPL/12536/2024	RASMITA PATTANAYAK MP		642/2025
11	D-BLAPL/7011/2025 BLAPL/2646/2025	JHARANA PANDA MP	JUGALA KISHORE PANDA	643/2025
12	D-BLAPL/4353/2025 BLAPL/1640/2025	PRASANTA NAIK @ PRASHANT NAYAK MP	SARAT KUMAR JENA	644/2025
13	D-BLAPL/16209/2025 BLAPL/ /	SANJAYA SINGH @ SUBHA @ SUBODH GIRI MP	AVASH CHANDRA JENA	645/2025
14	D-RSA/22223/2025 RSA/ /	ALAKA PATRO MP	UMA CHARAN MISHRA	794/2025
15	D-RSA/22223/2025 RSA/ /	ALAKA PATRO MP	UMA CHARAN MISHRA	795/2025
16	D-RSA/20913/2025 RSA/ /	URMILA DEI @ URMILA SAHU MP	RAMA CHANDRA RATH	796/2025
17	D-CMP/21970/2025 CMP/ /	ASWINI KUMAR DASH MP		851/2025
18	D-CMP/22255/2025 CMP/ /	SUSANTA JENA MP	DWARIKA PRASAD MOHANTY	852/2025
19	D-CMP/22299/2025 CMP/ /	ABHISHEK PANDA MP	UMA CHARAN MISHRA	853/2025
20	D-ABLAPL/8393/2025 ABLAPL/3182/2025	JAKIR SHA MP		1075/2025
21	D-ABLAPL/37718/2024 ABLAPL/14481/2024	RABI @ RABINDRA MALIK MP		1076/2025
22	D-ABLAPL/2993/2025 ABLAPL/1287/2025	ARDHENDU DAS @ LIKU DAS MP		1077/2025
23	D-ABLAPL/10209/2024 ABLAPL/3641/2024	DEBENDRA NAIK @ DEBENDRA KUMAR NAIK MP		1078/2025
24	D-ABLAPL/1148/2025 ABLAPL/504/2025	KIRAN NAG MP		1079/2025
25	D-ABLAPL/30339/2024 ABLAPL/11381/2024	PAYAL SAHU MP		1080/2025
26	D-CRLMC/12361/2025	SANTOSH KUMAR SAHU	NIRANJAN LENKA	

	CRLMC/1675/2025	MP		1417/2025
27	D-CRLMC/13264/2025	N.ENKETI RAO DORA@M.ANIKETI RAO DORA	RAMKANTA MOHAPATRA	
	CRLMC/1690/2025	MP		1418/2025
28	D-CRLMC/16139/2025	BIJAY AGRAWAL @ BIJAY KUMAR AGRAWAL	RAMDAS ACHARY	
	CRLMC/ /	MP		1419/2025
29	D-CRLMC/16139/2025	BIJAY AGRAWAL @ BIJAY KUMAR AGRAWAL	RAMDAS ACHARY	
	CRLMC/ /	MP		1420/2025
30	D-CRLMC/16157/2025	PRADEEP RAJ KARAT	LALITENDU MISHRA	
	CRLMC/ /	MP		1421/2025
31	D-CRLMC/13600/2025	KHAGENDRA BISOI	DEVASHIS PANDA	
	CRLMC/1733/2025	MP		1422/2025
32	D-CRLMC/14264/2025	BHASKAR GOUDA	DR.NIRANJAN SWAIN	
	CRLMC/1869/2025	MP		1423/2025
33	D-CRLMC/16178/2025	SAROJ KUMAR BISWAL	DEBA PRASAD DAS	
	CRLMC/ /	MP		1424/2025
34	D-CRLMC/16183/2025	SOUMYA PRAKASH BEHERA	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		1425/2025
35	D-CRLMC/16220/2025	LEENA MISHRA @ LINA MISHRA	SOUMYA RANJAN MOHANTY	
	CRLMC/ /	MP		1426/2025
36	D-MACA/17282/2025	D.M., NEW INDIA ASSUARANCE CO. LTD.,KORAPUT	SOURAJ RANJAN MOHANTY	
	MACA/ /	MP		1464/2025
37	D-MACA/21657/2025	M/S. NATIONAL INSURANCE CO.LTD., JAJBOR	BORINATH ROY	
	MACA/ /	MP		1465/2025
38	D-MACA/22301/2025	BRAHMANANDA DASH	DEBASISH PATNAIK	
	MACA/ /	MP		1466/2025
39	D-WA/22240/2025	TRAILOKYANATH SWAIN	SUBRATA MISHRA	
	WA/ /	MP		2705/2025
40	D-WA/22263/2025	ITISHREE PRIYADARSINI BEHERA	SAMEER KUMAR DAS	
	WA/ /	MP		2706/2025
41	D-WA/22224/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2707/2025
42	D-WA/22224/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2708/2025
43	D-WA/22224/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2709/2025
44	D-WA/22309/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2710/2025
45	D-WA/22309/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2711/2025
46	D-WP(C)/22219/2025	DR. ALOK KUMAR PATEL	NIROD KUMAR SAHU	
	WP(C)/ /	MP		9178/2025
47	D-WP(C)/22220/2025	AJIT KUMAR SAHU	GOPINATH MISHRA	
	WP(C)/ /	MP		9179/2025
48	D-WP(C)/22221/2025	DR. KISHORE KUMAR MEHER	NIROD KUMAR SAHU	
	WP(C)/ /	MP		9180/2025
49	D-WP(C)/21664/2025	M/S.JAYSHREE CHEMICALS LTD, KOLKATA	BIJOY KRUSHNA MOHANTY	
	WP(C)/15036/2025	MP		9181/2025
50	D-WP(C)/22222/2025	SASMITA PATRA	LAXMIDHAR DASH	
	WP(C)/ /	MP		9182/2025
51	D-WP(C)/22225/2025	DR. PRASANTA KUMAR SAMAL	NIROD KUMAR SAHU	
	WP(C)/ /	MP		9183/2025
52	D-WP(C)/21233/2025	DEEPIKA DAS		
	WP(C)/14765/2025	MP		9184/2025
53	D-WP(C)/22228/2025	DR. SUBRAT KUMAR PRADHAN	NIROD KUMAR SAHU	
	WP(C)/ /	MP		9185/2025
54	D-WP(C)/22230/2025	DR. SAUMYA RANJAN PATRA	NIROD KUMAR SAHU	
	WP(C)/ /	MP		9186/2025
55	D-WP(C)/22233/2025	SANJAY KUMAR MAHAPATRA	RAMDAS ACHARY	
	WP(C)/ /	MP		9187/2025
56	D-WP(C)/19523/2025	HARBANS SINGH	AVIJIT PATNAIK	
	WP(C)/13475/2025	MP		9188/2025
57	D-WP(C)/22236/2025	RAMAKANTA DASH	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		9189/2025

58	D-WP(C)/22193/2025 WP(C)/ /	PRADEEP KUMAR MALLICK MP	GANYA RANJAN MAHAPATRA	9190/2025
59	D-WP(C)/22238/2025 WP(C)/15304/2025	BRAJA KISHORE SWAIN MP	SITIKANT MISHRA	9191/2025
60	D-WP(C)/14079/2017 WP(C)/14079/2017	CHIEF COMMISSIONER MP	MR.DILLIP KU. SAHU	9192/2025
61	D-WP(C)/21634/2025 WP(C)/15293/2025	M/S. TRISHAKTI TRADERS, JAGATSINGHPUR MP	NURLINI KANTA DASH	9193/2025
62	D-WP(C)/22218/2025 WP(C)/ /	RAJA KISHORE SWAIN MP	JAGAMOHAN PATTANAIAK	9194/2025
63	D-WP(C)/21815/2025 WP(C)/15102/2025	ARCHANABALA SAHU MP	RAJJEET ROY	9195/2025
64	D-WP(C)/21815/2025 WP(C)/15102/2025	ARCHANABALA SAHU MP	RAJJEET ROY	9196/2025
65	D-WP(C)/22244/2025 WP(C)/ /	SUSANTA KUMAR NAYAK MP	SAMIR KUMAR MISHRA	9197/2025
66	D-WP(C)/22247/2025 WP(C)/ /	NARENDRA PRASAD MISHRA MP	PRITAM KUMAR MOHANTY	9198/2025
67	D-WP(C)/22250/2025 WP(C)/ /	PARBATI DEVI @ PARBATI SHARMA MP	PRITAM KUMAR MOHANTY	9199/2025
68	D-WP(C)/22251/2025 WP(C)/ /	KUNJALATA SATAPATHY MP	SUDHASHREE PASAYAT	9200/2025
69	D-WP(C)/22245/2025 WP(C)/ /	M/S. D.D BUILDERS LTD. MP	SIDHANT DWIBEDI	9201/2025
70	D-WP(C)/17979/2025 WP(C)/12129/2025	ASIT KUMAR PATTANAYAK MP		9202/2025
71	D-WP(C)/22258/2025 WP(C)/ /	MANOJ KUMAR DEBNATH MP	BHABANI PRASAD MOHANTY	9203/2025
72	D-WP(C)/1617/2025 WP(C)/1597/2025	KSHYAMA SAGAR TANDI MP	MANOJA KUMAR KHUNTIA	9204/2025
73	D-WP(C)/22262/2025 WP(C)/ /	JAGANNATH BISWAL MP	ANJAN KUMAR BISWAL	9205/2025
74	D-WP(C)/22163/2025 WP(C)/15258/2025	KABITA JENA MP	MANOJ KUMAR PATI	9206/2025
75	D-WP(C)/22267/2025 WP(C)/ /	ORISSA INSTITUTRE OF ENGINEERING AND TECHNOLOGY, Bhubaneswar MP	ANUPAM KISHOR K PANTIAL, DHENKANAL	9207/2025
76	D-WP(C)/22270/2025 WP(C)/ /	RUDRA PRATAP MAHARATHY MP	PRANAYA SAHOO	9208/2025
77	D-WP(C)/22272/2025 WP(C)/ /	ANITA SAHU MP	GYANENDRA CHANDRA SWAIN	9209/2025
78	D-WP(C)/22273/2025 WP(C)/ /	RAGHUNATH PALAI MP	PRAVASH CHANDRA JENA	9210/2025
79	D-WP(C)/22275/2025 WP(C)/ /	SHIPU NAHAK MP	MANOJA KUMAR KHUNTIA	9211/2025
80	D-WP(C)/22277/2025 WP(C)/ /	PRASANTA PRADHAN MP	ARUNA KUMAR NAYAK	9212/2025
81	D-WP(C)/22280/2025 WP(C)/ /	THE ODISHA STATE CO-OPERATIVE MARKETING SOCIETY LTD., BBSR MP	KIRITAKA NETA SAHOO	9213/2025
82	D-WP(C)/22283/2025 WP(C)/ /	GANAPATI SAHU MP	DR.NIRANJAN SWAIN	9214/2025
83	D-WP(C)/22282/2025 WP(C)/ /	M/S JAGANNATH ALLOYS PRIVATE LIMITED MP	TEJITTA RANAJAN DAS	9215/2025
84	D-WP(C)/22285/2025 WP(C)/ /	SUBASH KUMAR JENA MP	SIDHARTH SHANKAR PADHY	9216/2025
85	D-WP(C)/22289/2025 WP(C)/ /	PRASANTA ROUSTRAY MP	SUBRATA MISHRA	9217/2025
86	D-WP(C)/22289/2025 WP(C)/ /	PRASANTA ROUSTRAY MP	SUBRATA MISHRA	9218/2025
87	D-WP(C)/21844/2025 WP(C)/15254/2025	KUSUM LATA DAS MP	JAYDEEP PAL	9219/2025
88	D-WP(C)/22292/2025 WP(C)/ /	DR. DEBABRATA RATH MP	SATYA RANJAN PATI	9220/2025
89	D-WP(C)/22280/2025	THE ODISHA STATE CO-OPERATIVE MARKETING SOCIETY LTD., BBSR	KIRITAKA NETA SAHOO	

	WP(C)/ /	MP		9221/2025
90	D-WP(C)/22295/2025	M/S BULU CONSTRUCTION AND CO., MALAKKANMACHIMAR BISWAL		
	WP(C)/ /	MP		9222/2025
91	D-WP(C)/22304/2025	SUNIL KUMAR SAHU	AVIJIT PATNAIK	
	WP(C)/ /	MP		9223/2025
92	D-WP(C)/13788/2025	PRIYANKA PRIYADARSHINI ROUT	SWAYAMJIT ROUT	
	WP(C)/10324/2025	MP		9224/2025
93	D-WP(C)/13786/2025	PRIYANKA PRIYADARSHINI ROUT	SWAYAMJIT ROUT	
	WP(C)/10297/2025	MP		9225/2025
94	D-WP(C)/11242/2025	AMIYA KUMAR PATTANAYAK		
	WP(C)/10781/2025	MP		9226/2025
95	D-WP(C)/13774/2025	PRIYANKA PRIYADARSHINI ROUT	SWAYAMJIT ROUT	
	WP(C)/10202/2025	MP		9227/2025
96	D-WP(C)/22313/2025	M/S RATNAVATI DEVELOPERS PVT.LTD	BISHNU PRASAD SARANGI	
	WP(C)/ /	MP		9228/2025
97	D-WP(C)/22314/2025	SALIM KHAN	LAMBIT SENAPATI	
	WP(C)/ /	MP		9229/2025
98	D-WP(C)/22315/2025	SANJAY KUMAR	CHITTA RANAJAN DAS	
	WP(C)/ /	MP		9230/2025
99	D-WP(C)/22316/2025	SUSANTA KUMAR SAMAL	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		9231/2025
100	D-WP(C)/22317/2025	MEENAKSHI SAHU	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		9232/2025
101	D-WP(C)/22319/2025	BAIJAYANTA KUMAR PADHI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		9233/2025